

MR. SPEAKER: Please understand that it is 31st October, 1991 to 31st March, 1992

SHRI NIRMAL KANTI CHATTERJEE: That is all right. That is already over. This is an order relating to supplies to be made. That period has already passed.

MR. SPEAKER: I will go through the details and then I will come to the conclusion. I shall have to go through the papers.

SHRI NIRMAL KANTI CHATTERJEE: It refers to an earlier period.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): It is not a grammatical mistake. If there is a delay, then how much delay is there and whether it should have been laid at that time or to, all those facts I have to go into and then I will decide. I am allowing him to lay the papers on the Table of the House. As far as your point of order is concerned, I will give a ruling later.

#### **Demands for Grants of the Ministry of Welfare for 1992-93**

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K. KAMALA KUMARI): On behalf of Shri Sitaram Kesri: I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for the year 1992-93. [Placed in Library. See No. L.T.-1821/92]

#### **Demands for Grants of the Ministry of Petroleum and Natural Gas for 1992-93**

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 1992-93. [Placed in Library. See No. L.T.-1822/92]

#### **Demands for Grants of the Ministry of Coal for 1992-93**

THE DEPUTY MINISTER IN THE

MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal for the year 1992-93. [Placed in Library. See No. L.T.-1823/92]

15.13 hrs.

#### **COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

#### **Reports of Study Groups I and II**

[*English*]

SHRI K. PRADHANI (Nowrangpur): I beg to lay on the Table a copy each (Hindi and English versions) of the following reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

- (1) Report on the Study Tour of Study Group I of the Committee on its visit to Visakhapatnam, Koraput, Bhubaneswar, Calcutta and Imphal during January, 1992.
- (2) Report on the Study Tour of Study Group II of the Committee on its visit to Indore, Bhopal, Bombay, Bangalore and Cochin during January, 1992.

15.13 1/2 hrs.

#### **ELECTION TO COMMITTEE**

#### **Joint Committee on Offices of Profit**

[*English*]

SHRI CHIRANJI LAL SHARMA (Karnal): I beg to move the following:-

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules